

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:371
ANSWERED ON:07.07.2009
ALLOCATION UNDER PDS TO MADHYA PRADESH
Swaraj Smt. Sushma

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether foodgrains allocated under Public Distribution System (PDS) to the people Below Poverty Line and Above Poverty line in Madhya Pradesh has decreased;
- (b) if so, the reasons therefor; and
- (c) the details of wheat, rice, sugar and kerosene oil supplied under PDS to Madhya Pradesh during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): Under the Targeted Public Distribution System full allocation of food grains is made @ 35 kg. per family per month to all accepted number of families of the Below Poverty Line (BPL) (including the Antyodaya Anna Yojana (AAY)) category in the State of Madhya Pradesh. However, allocations under APL category are made depending upon the availability of stocks of foodgrains in Central Pool and past offtake. Allocation of rice under APL category during 2008-09 was made to States/UTs including Madhya Pradesh on the basis of average of offtake level during 2006-07 and 2007-08. Allocation of wheat under this category was initially maintained at the level of 2007-08 but additional allocations of 1.6 Lakh tons of wheat were made later. For 2009-10 also, the monthly APL allocations have been maintained as in March 2009.

The details of the allocation of wheat, rice, sugar, and kerosene for the State of Madhya Pradesh, for the last three years are as follows:

(in thousand tons)

Year	WHEAT	RICE	SUGAR (Oct-Sept)	KEROSENE
2006-07	1614.274	1142.370	155.98	488.609
2007-08	1363.258	443.768	155.53	488.609
2008-09	1822.471	263.212	122.2#	488.609

#upto July, 2009